

CHAND RAM); (a) to (c). Ships have been held up in Bombay Port not because of mis-management but largely because of unilateral alteration of the accepted pattern of working of Pilots and Berthing Masters of Bombay Port Trust.

Discussions have been continuing with the representatives of Pilot and Berthing Masters.

On 4th April, 1978, 19 vessels were waiting for berths at Bombay Port.

Accident in Indian Explosives Limited, Gomia

5786. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) whether on the 3rd March, 1973 there was one fatal accident in the factory of Indian Explosives Limited, Gomia resulting in the death of 9 workmen;

(b) if so, whether a commission was set up by the Bihar Government at the instance of the Central Government to enquire into the incident;

(c) whether the then Deputy Commissioner of Giridih conducted the inquiry;

(d) if so, what are the details thereof; and

(e) whether it is a fact that report of the said inquiry has never seen the light of the day?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Yes, Sir.

(b) and (c). The District Magistrate of Giridih conducted the inquiry of this accident in accordance with the provisions of section '9' of the Indian Explosives Act, 1884. No other Commission was set up for this purpose.

(d) and (e). The report was considered by the Chief Controller of Explosive and the recommendations contained therein were sent to the Indian

Explosives Ltd., Gomia, for implementation vide letter No. E. 25(accdt) EC/47/73, dated 11th September, 1975 (Annexure—I) laid on the Table of the House. [Placed in Library. See No. LT—2026/75]

The firm intimated the compliance of all the recommendations.

Cases received for C.B.I. Investigation from Ministry of Finance

5787. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases have been received by the Home Ministry from the Finance Ministry for C.B.I. inquiry in the last 6 months;

(b) the details thereof and the allegations in each case; and

(c) what is the report of the C.B.I. in each case and what action has been taken by it in all these cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c). The information is being collected and will be laid on the table of the House.

Verghese report on A.R. and T.V.

5788. SHRI P. RAJAGOPAL NAIDU:
SHRI SUKHENDRA SINGH.
SHRI YASHWANT BOROLE:
SHRI D. B. CHANDRE
GOWDA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government have taken any decision on the recommendations of the Verghese Committee which submitted its report regarding the future set up of Akashvani and Doordarshan?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): No, Sir. The Report is under consideration.